

(e) whether any part of the paid up capital of the company has been subscribed by Indians ; if so, to what extent ;

(f) the date on which the licence was given to this company and the terms and conditions, if any, thereof ;

(g) the annual estimated capacity and present production of the factory ; and

(h) whether Government had adopted in 1951 a policy of issuing free licences to set up plants in India for the manufacture of woodscrews ; and whether this policy has since been modified ; if so, to what extent ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Yes, Sir.

(b) Authorised Capital Rs. 200 lakhs. Subscribed Capital Rs. 141·06 lakhs. Paid up Capital Rs. 141·06 lakhs.

(c) Bombay.

(d) Messrs. J. Leisk, H. M. L. Williams, J. F. Heatly, W. E. Murphy and E. J. Evans.

(e) No, Sir.

(f) On 1st September 1951 subject to the following conditions—

(i) The company will start manufacture of woodscrews by the third quarter of the year 1952.

(ii) The company will not increase the capacity beyond 500 tons of woodscrews per annum except with the prior permission of the Government.

(iii) The sanction was not to be construed as an undertaking by the Government to provide to the fullest extent the raw material and/or foreign exchange.

On 21st December 1951 the company was permitted to work their plant on two shifts and thereby produce 1,000 tons of woodscrews per year.

(g) 500 tons or 10 lakh gross. Production has not yet commenced.

(h) No, Sir.

#### MANUFACTURE OF WOODSCREWS

\*234. SHRI P. SUNDARAYYA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the total demand, consumption and production of woodscrews in India during 1946-47, 1947-48, 1948-49, 1949-50, 1950-51, and April to October 1952 ;

(b) the imports of woodscrews during the aforesaid periods ;

(c) the number and names of factories registered and unregistered in India for the manufacture of woodscrews and their paid up capital ;

(d) the number and names of factories manufacturing woodscrews during the years 1947, 1948, 1949, 1950, 1951 and 1952 ;

(e) the total estimated capacity of each factory and its actual production ; and

(f) whether any factories for woodscrews have been closed down during the past four years ; if so, the reasons therefor ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) to (e). Three statements are laid on the Table of the House. (See Appendix III, Annexures Nos. 62, 63 and 64.)

(f) Some factories have temporarily suspended production for lack of demand and consequent accumulation of stocks.

#### DOCUMENTARY AND NEWS REVIEW FILMS

\*235. SHRI S. M. HEMROM : Will the Minister for INFORMATION AND BROADCASTING be pleased to state :

(a) the number of (i) documentary, and (ii) news review, films so far made in India since 1948 ;

(b) the average cost of each ;

(c) whether there were any representations made to Government suggesting the edition of the films in Oriya, Gujrati and Marathi languages ; and

(d) if the answer to part (c) be in the affirmative, whether Government propose to prepare such editions ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Documentary films—123 ; Newsreels—281.

(b) The average cost of production of a newsreel is Rs. 10,000. As regards documentary films, the cost ranges from Rs. 10,000 to Rs. 25,000 depending on the subject, the locations to be covered and the time required to complete the film.

(c) and (d). Government have received some representations, but it is not possible at present to undertake the preparation of Oriya, Gujrati and Marathi editions also owing to lack of funds.

#### FINANCIAL AID TO ALL INDIA SPINNERS' ASSOCIATION

\*236. SHRI T. D. PUSTAKE : Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether Government propose to give any financial aid to the All India Spinners' Association during the current year for assisting various khadi production centres ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : A grant of Rs. 2,00,000 was given to the All-India Spinners' Association in 1951-52. No further request has been received from them during the current financial year.

A Board, is, however, proposed to be set up for the development of Khadi on which the A. I. S. A. will be represented. This Board will work out schemes from the funds to be placed at its disposal for assisting the all-round development of the Khadi industry throughout the country.

#### HANDLOOM DEVELOPMENT FUND

\*237. SHRI T. D. PUSTAKE : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the names of the States to which financial aid has been given from the Handloom Development Fund ;

(b) the amount given to each State ; and

(c) the principle according to which the aid has been given to different States ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) and (b). A statement is placed on the Table of the Council. [See Appendix III, Annexure No. 65.]

(c) The need for securing the maximum benefit to the handloom industry.

#### HANDLOOM CLOTH

\*238. SHRI T. D. PUSTAKE : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether handspun and hand-woven cloth is given any preference while buying cloth for Central Government requirements ; and

(b) if so, how much of such cloth was bought for Government purposes during the year 1951-52 ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Government are encouraging the use of handspun and hand-woven, i.e., Khadi cloth as far as possible.

(b) In 1951-52, purchase of Khadi cloth for Government requirements, amounted to Rs. 67,287.

#### REHABILITATION OF EAST BENGAL REFUGEES IN ORISSA

\*239. SHRI B. RATH : Will the Minister for REHABILITATION be pleased to state :

(a) whether Government receive any periodic reports from the Government